

(b) Six times as under:

Serial No.	Date of auction	Highest bid received	Remarks
(i)	21-3-59	Rs. 300,000	The bid was cancelled as the auction purchaser failed to make up the deficiency of 10% earnest money.
(ii)	20-10-59	Rs. 1,25,000/-	Bid rejected.
(iii)	24-4-60	Rs. 2,50,100/-	Bid was cancelled as the auction purchaser failed to make up the deficiency of 10% earnest money.
(iv)	20-1-61		No bid received.
(v)	14-11-61		No bid received.
(vi)	26-11-61	Rs. 1,75,000/-	Rejected.

(c) Yes.

(d) The offer has not been accepted as it is not proposed to sell the property by negotiations to an individual.

दिल्ली में यमुना पर बांध

७४०. { श्री भक्त वर्शन :
श्री भागवत झा राजावत :

क्या सिंचाई और विद्युत मंत्री २८ मार्च १९६३ के तारांकित प्रश्न संख्या ६३८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में राजघाट के समीप यमुना नदी पर बांध बनाने के बारे में क्या निश्चय किया गया है ; और

(ख) उसका निर्माण कार्य शीघ्र से शीघ्र पूरा करने के लिये कौन से कदम उठाये जा रहे हैं ?

सिंचाई और विद्युत मंत्री (उ.० क० ल० राव) : (क) यह विषय अभी विचाराधीन है।

(ख) प्रश्न नहीं उठता।

Shops in Ashoka Market, Delhi

741. **Shri Prakash Vir Shastri:** Will the Minister of **Works, Housing and Rehabilitation** be pleased to state:

(a) whether it is a fact that the price of the shops in Ashoka Market, Subzimandi, Delhi has been reduced from Rs. 5693 to Rs. 4968:80 nP;

(b) if so, whether the reduced price is also applicable to the shops allotted to persons against their verified claims;

(c) whether there are some shops allotted to persons against their claims for which Rs. 5693 have been demanded from them; and

(d) if so, the reasons therefor?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) No. Actually, the valuation of the end-shops is Rs. 5346 each and of the middle shops Rs. 4968:80 each, after allowing a rebate equal to 10 per cent on the value of land to those who paid the price before the 20th May, 1960.

(b) to (d). Do not arise.

12.03 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

ALLEGED HOISTING OF PAKISTANI FLAG IN LATITILLA AREA OF ASSAM

Shri S. M. Banerjee (Kandur): Under rule 197, I beg to call the attention of the hon. Prime Minister.

Shrimati Jyotsna Chanda (Cachar): We cannot hear anything. The amplifier is not working.

Shri S. M. Banerjee: Under rule 197, I beg to call the attention of the hon. Prime Minister to the following

[Shri S. M. Banerjee]

matter of urgent public importance and I request him that he may make a statement thereon:—

“Hoisting of Pakistani flag in Latitilla area of Assam on the 14th August and firing by Pakistani riflemen on Indian citizens there on the 19th August, 1963”.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I am afraid, I cannot give any precise information about that because we are enquiring about it. The Chief Minister of Assam made some such statement.

Mr. Deputy-Speaker: If the hon. Prime Minister desires he may take time.

Shri Jawaharlal Nehru: Apparently some flags were put up. It is not clear whether they were put up *suo motu* or under pressure or somebody else made them put up. A few Pakistanis were there. Therefore enquiries are being made and the Assam Government intends to take . . .

Mr. Deputy-Speaker: Shall we take it up on Monday?

Shri Jawaharlal Nehru: If you so wish it.

Mr. Deputy-Speaker: It will be taken up on Monday. The information has been called for.

Shri S. M. Banerjee: A statement has been made by the Chief Minister of Assam in the Assembly there and this Government does not know about it!

Mr. Deputy-Speaker: The hon. Prime Minister has told the House that he has called for information from the Chief Minister of Assam. We better wait till Monday.

12.04 hrs.

PAPERS LAID ON THE TABLE

STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

Mr. Deputy-Speaker: Dr. K. L. Rao to lay a statement on the Table regarding the flood situation.

The Minister of Irrigation and Power (Dr. K. L. Rao): Sir, I beg to lay on the Table a statement on the flood situation in the country. [Placed in the Library, see No. LT-1500/63].

In continuation thereof I wish to refer to two unhappy events of this year. Kosi is the most violent river of our country. It has been causing a great amount of destruction and devastation in North Bihar. A few years back a project was sanctioned and as a result of that a barrage was constructed and the river diverted along the flood bank. This has been responsible for the growth of prosperity in the region and ensuring a certain amount of security.

Now, the river, this year, began to attack western embankment at Dalwa about 8 miles down stream of the barrage. The first 12 miles of this embankment is in our territory and the Chief Engineer, Kosi project, has taken care to protect this embankment. I visited Bihar again on 15th and 16th August. There was a very severe erosion. The protective measures were effective on the day of inspection. Nevertheless, as a precaution, a ring bund, a thousand feet away from the river edge, was being constructed. It may be noted that the original alignment of the embankment was further away from the edge of the river. But this could not be adopted due to the local opposition of the Nepal people in that area.

Then, on the 19th, there was a very severe erosion and unfortunately there was a very heavy rainfall on the 19th and 20th with the result that the vigi-